

C.P.NO 38/97
for orders
heard on 2.6.97

MB
2.6.

(N)

Notices issued to
Applicant/Respondents on
4.6.97

utb.

M.P. no. 3/2/97
for directions to
Respondents heard
on 5/6/97.

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416

Original High Courts
Writ No. D.O. 2509/A1
97 dt. 21.7.97 in
Writ Petition No. 1713/97
returned to the High
Court at ~~Delhi~~ Mumbai, Nagpur Bench,
Nagpur
on 3.12.98. Xerox copy
of above writ retained
in the 'A' set of C.A. (OP 330/97)
331K/98

2/6/97 - Additional matter
Board

Heard Shri C.S. Taide for
Applicant.

Issue notice on CP-38/97
to contemners to file
reply and appearance
at Nagpur in the
week commencing from
4/8/97.

M.R. Kolhatkar
(M.R. Kolhatkar)
M(A)
alp.

B.S. Hegde
(B.S. Hegde)
M(S).

Dated: 6.8.1997

Shri C.S. Taide for the
applicant. Shri P.S. Lambat for the
respondents.

2. At the request of counsel,
adjourned to 7.8.1997.

M.R. Kolhatkar
(M.R. KOLHATKAR)
MEMBER (A)

Jn
(K.M. AGARWAL)
CHAIRMAN